

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 5

C.P. (IB)/106(CH)2024

IN THE MATTER OF

Rashmi Gangwal

...

Petitioner

Versus

Saurav Gandhi

...

Respondent

Under Section: 59, IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-

Court Officer